

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/225/2017
NAME OF THE PETITIONER(S) : KATALATH VISRYTHAKUMAR
NAME OF THE RESPONDENT(S) : FRESH COCONUTS PRODUCTS
UNDER SECTION : 58/59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	Soy Joseph	PCS for Respondent	
2.	RAJESH SIVARAMANJUTY	COUNSEL FOR PETITIONERS	

ORDER

Counsel for petitioner present. PCS representing the respondent present prayed time for filing counter and to make submissions. Time is enlarged at request with a direction to provide a copy of the counter to the other side prior to the next date of hearing. Put up on 16.01.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc